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Title: Introduction of the State of Telangana (Special Category Status and Financial Assistance) Bill, 2015.

SHRI B. VINOD KUMAR (KARIMNAGAR): Sir, I beg to move for leave to introduce a Bill to confer special category status to the State of Telangana, provide for special financial assistance to the State for the purposes of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and the Other Backward Sections of citizens, development of backward districts and exploitation and proper utilization of its resources and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to confer special category status to the State of Telangana, provide for special financial assistance to the State for the purposes of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and the Other Backward Sections of citizens, development of backward districts and exploitation and proper utilization of its resources and for matters connected therewith."

*The motion was adopted.*

SHRI B. VINOD KUMAR : I introduce \*\*the Bill.

HON. DEPUTY-SPEAKER: Item Nos.18 & 19 – Shri Yogi Adityanath – not present.

Item Nos. 20, 21, 22 and 23 – Shrimati Supriya Sule - not present.

**15.32 hours**